

Annexure 'H' - Site Preparation Specifications for new Court Complexes - E-Courts Project Phase II

**Specifications for Preparation of Site at the new Court Complexes
in Phase II of the E-Courts Project for
Judicial Service Centre (JSC) cum Central Filing Centre (CFC)
and Network Room (NR)**

1. SITE PREPARATION:

- (a) **Network Rooms (NR):** There have been two components of Sites i.e. Court Complexes namely Judicial Service Centre (JSC) and Computer Server Room (CSR). The Phase II of the Project, being based on Cloud Computing Architecture for all application and database requirements for the Courts, the server infrastructure will not be required at Court Complexes coming up on Cloud, new Court Complexes to be computerized in Phase II of the Project will have a Network Room instead of Computer Server Room. Though the size and other amenities for the Network Room may be more or less similar to Computer Server Room.
- (b) **Judicial Service Centre (JSC)-cum-Central Filing Centre (CFC):** The Judicial Service (JSC) in the Court Complexes will be utilized as a hub for Reception cum Inquiry and also as a Central Filing Centre (CFC). Phase II of the Project envisages to optimally utilize JSCs also as Centralized Filing Centre which is more litigant friendly and economic in resource utilization. The JSC cum CFC will be utilized along with other services for the litigants like case status information, certified copies, inquiries etc. In new Court Complexes, the provision of JSC-cum-CFC with sufficient space and civil/electrical infrastructure will have to be ensured as primary requirement.
- (c) Site preparation exercise for a new Court Complex being taken up for computerisation in Phase II of the E-Courts Project will include making ready the JSC-cum-CFC and the Network Room for deployment of infrastructure and delivery of services.

2. MAXIMUM COST ESTIMATE FOR SITE PREPARATION:

- (a) There will be one or more JSC-cum-CFC and one Network Room in each of the new Court Complex.
- (b) On average, Rs. 4.00 lakh per new Court Complex (Civil & Electrical works, furniture and Window / Split AC with appropriate stabiliser) is maximum recommended cost, excluding for power back up (UPS, DG sets) and LAN with racks & switches and UPS therewith for which separate funds and specifications have been approved by E-Committee.
- (c) All power distribution boards including those required for the Court Rooms, Judges Chambers, Administrative Sections and Computers sections and the Network Switches besides JSC-cum-CFC and NR (as per the following specification) are included in this cost.

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3. NUMBER OF COUNTERS AT JUDICIAL SERVICE CENTER (JSC) – cum – CENTRAL FILING CENTRE (CFC): Number of counters will be one counter for each 5 courts upto 15 Courts and additional one counter per additional ten courts.

4. COMPUTER SYSTEMS DISTRIBUTION PLAN:

- (a) There will be counter wise workstations and printers in JSC-cum-CFC.
- (b) For remaining workstations & printers may be distributed as per guidance in the rationale given for provision of 8 Computer Systems per Court (**Chapter 4 – para 4 – page 36 to 38 of Policy & Action Plan Document of Phase II of the E-Courts Project**)

5. ELECTRICAL BOARD(EB) AND CABLING WORK:

- (a) It means: An electrical board having 4 nos. of 5 Amps switches and sockets.
- (b) There will be 8 nos. of electrical boards per court. (one for each computers)
- (c) There will be 1 no. of electrical boards in Judges Chamber. (one for each laptop)
- (d) There will be counter wise electrical boards in JSC-cum-CFC.
- (e) There will be at least two sets of electrical boards in each Network Room.
- (f) Provision of Electrical boards for Local Area Network switches wherever switches are likely to be installed.
- (g) Provision of enough number of Electric Surge Protectors to be used with extension cards. This will help in protecting computers and peripherals from unexpected electrical surges.
- (h) Provision to be made to securely install a UPS of 500 VA with 30 minutes battery backup at every Network switch to be installed out side the compute room. Electric connection need to be provided for power supply to the UPS.

6. AIR CONDITIONER (1.5 TON) WITH 4 KVA VOLTAGES STABILIZERS: Air Conditioner in network room of 1.5 ton be installed of Window or Split type with 5 start energy rating.

7. JUDICIAL SERVICE CENTER AND COMPUTER SERVER ROOM (CIVIL & ELECTRICAL WORK):

(a) **Court complexes having single Court:**

i. Civil Work

- A. JSC-cum-CFC Counter with aluminum grill with glass : 1 No.
- B. Aluminum window made out of standard aluminum extruded sections of medium weight, fully fixed as per design complete with 5mm thick Plain

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glass foxed with EPDM gaskets over fabrication over aluminum grill of 6 Square bars @6" c/c both ways.

C. P/F 19 mm thick white marble top counter with edge moldings.

D. Supply and installation of ergonomical computer chairs of approved make

: 2 nos. (1 in JSC-CFC & 1 in NR)

E. Painting of the room including door, windows and grills. Distemping with oil bound washable distemper of approved brand and manufacturer for giving an even shade (two or more coats.)

ii. Electrical Work

A. An electrical board having as defined in para 4 : 1 No.

B. Mirror Optic twin tube light fitting : 2 Nos.

C. Copper Plate earthing

D. All the wiring should be of 3/20 copper wire for computers and lights etc. and 7/20 for air Conditioner, server and UPS.

E. A 6 way MCBDB for UPS boards .

F. Earthing wire should be of 1/18 copper wire.

G. Ceiling fans : 1 No.

(b) Court complexes having two to five courts:

i. Civil Work

A. Judicial Service Center Counter with aluminum grill with glass :1No.

B. Aluminum window made out of standard aluminum extruded sections of medium weight, fully fixed as per design complete with 5mm thick Plain glass foxed with EPDM gaskets over fabrication over aluminum grill of 6 Square bars @6" c/c both ways

C. P/F 19 mm thick white marble top counter with edge moldings. Supply and installation of ergonomical computer chairs as per approved make : 4 Nos (2 in JSC-CFC & 2 in NR)

D. Painting of the room including door, windows and grills. Distemping with oil bound washable distemper of approved brand and manufacturer for giving an even shade (two or more coats.)

E. Aluminum partition with door is to be provided to enclose an area of about 100 Square feet out of bigger available space if required.

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- F. Almirah – P/F up to 600mm deep wooden cabinet, shutter with necessary fitting such as hinges, tower bolt, handle etc.
- G. Venetian blinds for sun facing windows
- H. Supply and installation of computer tables as per approved make (For CSR)
: 1 No.
- I. Fire Extinguisher for Network Room : 1 No.

ii. Electrical Work

- A. An electrical board having as defined in para 4
(2 in JSC & 4 in CSR): 6 Nos.
- B. Mirror Optic twin tube light fitting (2 in JSC & 2 in CSR) : 4 Nos.
- C. Copper Plate earthing
- D. All the wiring should be of 3/20 copper wire for computers and lights etc. and 7/20 for air conditioner, server and UPS.
- E. A 6 way MCBDB for UPS boards and one for UPS.
- F. Earthing wire should be of 1/18 copper wire.
- G. Ceiling fans (1 in JSC-cum-CFC & 1 in NR) : 2 Nos.
- H. Provision for installing Air Conditioner unit at NR
- I. Capacity: 1.5 Ton with 4 KVA Voltage Stabilizer (For NR) : 1 No.

(c) Court complexes having Six to Nine courts:**i. Civil Work**

- A. Counter with aluminum grill with glass : 2 Nos.
- B. Aluminum window made out of standard aluminum extruded sections of medium weight, fully fixed as per design complete with 5mm thick Plain glass foxed with EPDM gaskets over fabrication over aluminum grill of 6 Square bars @6" c/c both ways.
- C. P/F 19 mm thick white marble top counter with edge molding
- D. Aluminum partition with door is to be provided to enclose an area of 100 Square feet out of bigger available space if required.
- E. Painting of the room including door, windows and grills. Distemping with oil bound washable distemper of approved brand and manufacturer for giving an even shade (two or more coats.)

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- F. Almirah – P/F up to 600mm deep wooden cabinet, shutter with necessary fitting such as hinges, tower bolt, handle etc.
- G. Venetian blinds for sun facing windows
- H. Supply and installation of ergonomical computer chairs as per approved make : 6 Nos. (4 in JSC-cum-CFC & 2 in NR)
- I. Supply and installation of computer tables as per approved make for NR : 1 No.
- J. Fire Extinguisher (For CSR) : 1 No.
- K. Air Conditioner (1.5) Ton with 4 KVA Voltage Stabilizer (in CSR) : 1 No.

ii. Electrical Work

- A. An electrical board as defined in para 4
(3 in JSR & 5 in CSR) : 8 Nos.
- B. Mirror Optic twin tube light fitting (2 in JSR & 4 in CSR) : 6 Nos.
- C. Copper Plate earthing
- D. All the wiring should be of 3/20 copper wire for computers and lights etc. and 7/20 for air conditioner, server and UPS.
- E. A 6 way MCBDB for UPS boards and two industrial power points for Air Conditioner and one for UPS.
- F. Earthing wire should be of 1/18 copper wire.
- G. Ceiling fans (2 in JSC-cum-CFC & 2 in NR) : 4 Nos.
- H. Provision for installing Air Conditioner unit at NR
- I. Capacity : 1.5 Ton with 4 KVA Voltage Stabilizer (For NR) : 1 No.

(d) Court complexes having ten or more courts:**i. Civil Work**

- A. Counter with aluminum grill with glass : 3 Nos.
- B. Aluminum window made out of standard aluminum extruded sections of medium weight, fully fixed as per design complete with 5mm thick Plain glass foxed with EPDM gaskets over fabrication over aluminum grill of 6 Square bars @6" c/c both ways.
- C. P/F 19 mm thick white marble top counter with edge molding
- D. Aluminum partition with door is to be provided to enclose an area of 100 Square feet out of bigger available space if required.

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- E. Painting of the room including door, windows and grills. Distempering with oil bound washable distemper of approved brand and manufacturer for giving an even shade (two or more coats.)
- F. Almirah – P/F up to 600mm deep wooden cabinet, shutter with necessary fitting such as hinges, tower bolt, handle etc.
- G. Venetian blinds for sun facing windows
- H. Supply and installation of ergonomical computer chairs as per approved make
: 8 Nos. (6 in JSC-cum-CFC & 2 in NR)
- I. Supply and installation of computer tables as per approved make for CSR
: 1 No.
- J. Fire Extinguisher (For CSR) : 1 No.
- K. Air Conditioner (1.5) Ton with 4 KVA Voltage Stabilizer (in CSR) : 2 Nos.

ii. Electrical Work:

- A. An electrical board as defined in para 4
(3 in JSR & 5 in CSR) : 8 Nos.
- B. Mirror Optic twin tube light fitting (2 in JSR & 4 in CSR) : 6 Nos.
- C. Copper Plate earthing
- D. All the wiring should be of 3/20 copper wire for computers and lights etc. and 7/20 for air conditioner, server and UPS.
- E. A 6 way MCBDB for UPS boards and two industrial power points for Air Conditioner and one for UPS.
- F. Earthing wire should be of 1/18 copper wire.
- G. Ceiling fans (2 in JSR & 2 in CSR) : 4 Nos.
- H. Provision for installing Air Conditioner unit at CSR
- I. Capacity : 1.5 Ton with 4 KVA Voltage Stabilizer (For CSR) : 1 No.

NOTE:

ALL OF THE ABOVE SPECIFICATIONS SHOULD BE READ AS EQUIVALENT OR BETTER.

MAXIMUM ESTIMATED COST FOR ALL OF THE ABOVE INFRASTRUCTURE AND READINESS = RS. 4 LACS PER COURT COMPLEX (AVERAGE FOR ALL NEW COURT COMPLEXES UNDER A HIGH COURT)